

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NEUEON TOWERS LIMITED Date of Commencement of Liquidation: 14-10-2021; List of Stakeholders as on Date: 31-03-2022; Name of IP: Mr. Ramachander Rao Bikumalla; Process Number: 1; Last 5 digitof registration number: 11261

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	3314932	0	3314932	626748	0	0	NA
2	Liquidation costs incurred till date	0	3606491	0	3606491	0	0	0	NA
3	Secured financial creditors	9	47829075959	9	47829075959	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	12	1916810994	12	1122402748	0	794408246	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	22720828	3	22542050	0	178778	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		24	49775529204	24	48980942180	626748			